GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:5148 ANSWERED ON:08.05.2012 RAW MATERIAL FROM SUGAR MILLS Hegde Shri Anant Kumar;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the ethanol users including chemical industries are not getting raw materials from the sugar mills as per their requirement on account of extra neutral alcohol being taken away by the alcohol manufacturers at higher prices in the country;

(b) if so, the reaction of the Government thereto;

(c) whether the Government has considered any measures for regulating the quantum of sale of by-products of sugar industry;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No such instance has come to notice of the Central Government.

- (b): Does not arise.
- (c): No, Madam.
- (d): Does not arise.

(e): Molasses Control Order was rescinded on 10th June, 1993. As such, there is no control of the Central Government on sale of molasses. However, State Excise authorities monitor the sale of molasses. Sugarcane Press-mud (Control) Order has also been rescinded on 7th September, 2006. There has been no control on bagasse.